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No. K. 11017/48/2016-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 10th August, 2016.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shrimati Justice Manjula Chellur, Chief Justice of the Calcutta High Court, as the Chief Justice of the Bombay High Court and to direct her to assume charge of the office of the Chief Justice of the Bombay High Court on or before 24th August, 2016.



10/8/16

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

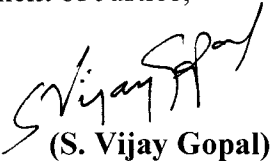
**The Manager,
Government of India Press,
FARIDABAD**

No. K. 11017/48/2016-US.II

Dated 10.08.2016

Copy to:-

- 1 Shrimati Justice Manjula Chellur, Chief Justice, Calcutta High Court, Kolkata.
- 2 The Secretary to the Governor, West Bengal, Kolkata.
- 3 The Secretary to the Chief Minister, West Bengal, Kolkata.
- 4 The Secretary to the Chief Justice, Calcutta High Court, Kolkata.
- 5 The Chief Secretary, Government of West Bengal, Kolkata.
- 6 The Registrar General, Calcutta High Court, Kolkata.
- 7 The Accountant General, West Bengal, Kolkata.
- 8 The Secretary to the Governor, Maharashtra, Mumbai.
9. The Secretary to the Chief Minister, Maharashtra, Mumbai.
10. The Secretary to the Acting Chief Justice, Bombay High Court, Mumbai.
11. The Chief Secretary, Government of Maharashtra, Mumbai.
12. The Registrar General, Bombay High Court, Mumbai.
13. The Accountant General, Maharashtra, Mumbai.
14. The Secretary to the Governor, Goa, Panaji.
15. The Secretary to the Chief Minister, Goa, Panaji.
16. The Chief Secretary, Government of Goa, Panaji.
17. The Accountant General, Goa, Panaji.
18. The President's Secretariat, (CA.II Section), New Delhi
19. PS to Principal Secretary to the Prime Minister, New Delhi.
20. Additional Registrar (Conf.), O/o Chief Justice of India,
5, Krishna Menon Marg, New Delhi.
21. PS to ML&J/PSO to Secretary (Justice)/JS(JS.I)/DS(Desk)/S.O.(Desk).
22. Notification copy uploaded on the website of the Department of Justice,
Government of India, New Delhi at www.doj.gov.in.


(S. Vijay Gopal)

Under Secretary to the Govt. of India
Tel:2338 2978